

SLP(C)No. 16260 OF 2004  
ITEM No.12

Court No.10

SECTION XVI  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.16260/2004

(From the judgement and order dated 07/04/2004 in FMA 389/03  
of The HIGH COURT OF CALCUTTA)

STATE BANK OF INDIA & ANR.

Petitioner (s)

VERSUS

BELA BAGCHI & ORS.

Respondent (s)

(With prayer for interim relief and office report)

Date : 07/03/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)

Mr. Sanjay Kapur,Adv.

For Respondent (s)

Mr. Ashok Kumar Sharma,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Learned counsel for the petitioner is granted three weeks' time for filing rejoinder affidavit  
, as prayed for.  
Call the matter after three weeks.

(Shashi Sareen) (Vijay Aggarwal)  
Court Master Court Master